NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 69(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Mr Dinesh Gupta thrugh His GPA Sh. Rajesh Gupta

Vs.

M/s. Samhlo Farms Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. V.K. Chaudhay & Advocate

2. Govinor Rishi Advocate

3. Himanolu Vij Advocate

4. Ms. Lakshni Gurung Adv R-14R-2

Order

For orders see order in CP 65(ND)/2016